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Office Notes, Office Memorandum, Coram, Appearances, Tribunal's Order of directions and Registrar's Order

Tribunal's Orders

DB

St. No. 409/89

Per Tribunal

Date Noted as
28.7.89

Spina
For D.V. Gangal
26.6.89.

Fixed for Admission hearing
on 28/7/89.

26/8
By Registrar

Objections

① Applicant is illiterate, a declaration that the contents of this application has been explained to her in her language & confirms to be true has not been filed.

② Departmental remedies exhausted not stated.

28.7.89

Mr. Gangal for the applicant.
S.O. to 31.7.89 for admission

H
(M.Y. PRIOLKAR)
M(A)

PSS
(P.S. SHAH)
V.C.

Dated: 31.7.1989.

Mr. Gangal States that the applicant has not exhausted the departmental remedies and therefore the petition is pre-mature. He seeks permission to withdraw the petition with liberty to file another.

~~re-advised~~. Petition allowed to be withdrawn with liberty to file another in respect of the same cause of action, if so advised.

P. S. Chaudhuri
(P.S. CHAUDHURI)
M(A)

PSS
(P.S. SHAH)
V.C.

Order dt. 31/7/89
Send to parties
on 12/9/89

Filed
12/9/89

Order dt. 31/7/89
Served on Applicant
on dt. 21/9/89

W
21/9/89